

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.12.2021 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|----------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 37 of 2021 (PH) | IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd. | Anshuj Dhingra | Dhrupad Vaghani Amir Arsiwala |

For Orders

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|----|---|--|-------------------|---|
| 2. | I.A. No 1121 of 2021 in Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020 | Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With | Nisha Kaur Uberoi | Bulbuli Richong-R1 M. M. Sharma-R2 |
| 3. | Competition App. (AT) No. 11 of 2020 | Textile Consumers Foundation Vs. Competition Commission of India & Anr. | M M Sharma | Samar Bansal-R1 Nisha Kaur Uberoi-R2 |

For Admission (Fresh Case)

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| 4. | Competition App. (AT) No. 16 of 2021 | Pawan Jagetia Vs. Competition Commission of India & Ors. | Abir Roy | Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5 |
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For Admission (After Notice)

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| 5. | Comp. App. (AT) (Ins) No. 497 of 2021 | Gupta Exim (India) Pvt. Ltd. Vs. Knitcraft Apparels International Pvt. Ltd. | Harsh Garg | Keshri Kumar |
| 6. | Comp. App. (AT) (Ins) No. 519 of 2021 | State Tax Officer - 1 Vs. Sachin Dinkar Bhatt & Anr. | Maulik Nanavati | Sachin Dinkar Bhattbhatt Kuldeep |
| 7. | Comp. App. (AT) (Ins) No. 687 of 2021 | IDBI Bank Ltd. Vs. Praveen Bansal | Praful Jindal | Adya Singh-R1 |

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| 8. | Comp. App. (AT) (Ins) No. 730 of 2021 | State Tax Officer Office of State Tax Officer Vs. Vijay P. Lulla & Anr. | Maulik Nanavati | Honey Satpal Pragati Tiwari-R1 |
| 9. | Comp. App. (AT) (Ins) No. 807 of 2021 | Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India | Kumar Anurag Singh | Ashwini Kr. Singh Joydip Mukherjee |
| 10. | Comp. App. (AT) No. 28 of 2021 | Urvashi Infrasturcture Ltd. Vs. Registrar of Companies Delhi & Haryana | Chandra Shekhar Yadav | Lata Shisodia |
| 11. | Competition. App. (AT) No. 02 of 2021 | Inguran Sorting Technologies LLP Vs. Competition Commission of India & Ors. | Pranjal Prateek | Shrawan Chopra Vaibhav Gaggar Rohan Khatana Pravin Anand-R2 |

For Hearing

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| 12. | Comp. App. (AT) (Ins) No. 102-104 of 2021 | Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors. | Shiv Kr. Suri | Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3 |
| 13. | Comp. App. (AT) (Ins) No. 477 of 2020 | Rahul Kumawat Vs. Bank of India & Anr. | Sanyat Lodha | Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2 |
| 14. | Comp. App. (AT) (Ins) No. 351 of 2021 | Rajnish Gupta Vs. Union Bank of India & Anr. | Mohit Chaudhary | Ekta Chaudhury-R1 Abhishek Anand-R2 |
| 15. | Comp. App. (AT) (Ins) No. 476 of 2021 | TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. | Monish Panda | Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3 |
| 16. | Comp. App. (AT) (Ins) No. 616 of 2021 | Amit Wadhvani Vs. Global Advertisers & Anr. | Kush Chaturvedi | Girish Kedia Shivangi Kedia Mohit Chaudhary Amir Ariswala-R1 |
| 17. | Comp. App. (AT) (Ins) No. 663 of 2021 & I.A No. 1741 of 2021 | Shyam Kishan Saraf Vs. Atul Kumar Sansal Resolution Professional of Universal Buildwell Pvt. Ltd. | Rishabh Jain | Swapnil Gupta-R1 |

03:30 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

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| 18. | Comp. App. (AT) (Ins) No. 1468 of 2019 (PH) | Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With | R.B. Phookan | P.K. Sachdeva Pranay Agarwal-R1 Jitendra Kumar-R2 P.K. Sachdeva-R3 |
| 19. | Comp. App. (AT) (Ins) No. 1473 of 2019 (PH) | Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. | R.B. Phookan | P.K. Sachdeva |
| 20. | Comp. App. (AT) (Ins) No. 904 of 2021 (PH) | Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors. | Agnish Aditya | Ashish Makhija Richa Singh-R1 Rudreshwar Singh Ayandeb Mitra-R2 & R3 |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar